



सत्यमेव जयते

## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
9	<a href="#">WA/327/2022</a> FIXED	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. <b>Versus</b> ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
10	<b>WITH</b> <a href="#">WA/15933/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SWETA DIDWANIA (A)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3245/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SWETA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	
11	<b>WITH</b> <a href="#">WA/15935/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> USHA DEVI AGARWAL (B)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3253/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> USHA DEVI AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA H S BARUAH MR M BHUYAN	
12	<b>WITH</b> <a href="#">WA/15936/2022</a> (Filing Number)	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SANDEEP AGARWAL (E)	MR. B GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3249/2024</a>	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR <b>Versus</b> SANDEEP AGARWAL	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	

- 13 **WITH**  
[WA/15937/2022](#)  
(Filing Number)
- THE SECURITIES AND EXCHANGE BOARD MR. B GOGOI  
OF INDIA AND ANR  
**Versus**  
BANDANA AGARWAL (A)
- WITH**  
[I.A.\(Civil\)/3243/2024](#)
- THE SECURITIES AND EXCHANGE BOARD MR. D SAIKIA  
OF INDIA AND ANR MR. B GOGOI  
**Versus** MR M BHUYAN  
BANDANA AGARWAL
- 14 **WITH**  
[WA/15938/2022](#)  
(Filing Number)
- THE SECURITIES AND EXCHANGE BOARD MR. B GOGOI  
OF INDIA AND ANR  
**Versus**  
NIRMALA DIDWANIA (B)
- WITH**  
[I.A.\(Civil\)/3244/2024](#)
- THE SECURITIES AND EXCHANGE BOARD MR. D SAIKIA  
OF INDIA AND ANR MR. B GOGOI  
**Versus** MR A CHALIHA  
NIRMALA DIDWANIA MR M BHUYAN
- 15 **WITH**  
[WA/15940/2022](#)  
(Filing Number)
- THE SECURITIES AND EXCHANGE BOARD MR. B GOGOI  
OF INDIA AND ANR  
**Versus**  
SANJAY AGARWAL (E)
- WITH**  
[I.A.\(Civil\)/3247/2024](#)
- THE SECURITIES AND EXCHANGE BOARD MR. D SAIKIA  
OF INDIA AND ANR MR. B GOGOI  
**Versus** MR A CHALIHA  
SANJAY AGARWAL MR M BHUYAN

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
17	<a href="#">WP(C)/3117/2024</a> FIXED, PERSONAL APPEARANCE	GOPAL PRASAD SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R S MISHRA MS M NIROLA MS N BURAGOHAIN	SC, ELEM. EDU SC, SEC. EDU.
<b>ADMISSION</b>				
18	<a href="#">I.A.(Civil)/1980/2024</a> PART-HEARD, FIXED, WITH WP(C)/676/2024 (D/O), WP(C)/1935/2024 (D/O), WP9C)/881/2024 (D/O) <b>in</b> WP(C)/674/2024 <b>WITH</b> <a href="#">WP(C)/674/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
	<b>WITH</b> <a href="#">WP(C)/674/2024</a>	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1163/2024</a> <b>in</b> WP(C)/674/2024	YASH SHARMA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
19	<b>WITH</b> <a href="#">WP(C)/879/2024</a>	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1162/2024</a> <b>in</b> WP(C)/879/2024	KUMAR GAURAV <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
20	<a href="#">WP(C)/3935/2024</a> FIXED	IMRAN HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR H GUPTA (CGC) DY.S.G.I. SC, HEALTH

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH**

**ITEM NO. 8 OF THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>BAIL HEARING (BA)</u></b>				
54	<a href="#">Bail Appln./2739/2024</a> FIXED.	MAHTAB ALI @ MD MATAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
55	<a href="#">Bail Appln./2895/2024</a> B/O, WITH SCANNED COPY OF CASE RECORD	UTPOLA BOSE <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
56	<a href="#">Bail Appln./3001/2024</a> FIXED, WITH SCANNED COPY OF CASE RECORD	DILIP SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS.TWINKLE SARMA MR S PARASHAR	PP, ASSAM
57	<a href="#">Bail Appln./3165/2024</a> FIXED, WITH OFFICE NOTE	SOMEJ ALI @ SAMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
58	<a href="#">Bail Appln./3166/2024</a> FIXED, WITH OFFICE NOTE	MUSTT MALEKA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
59	<a href="#">AB/2677/2024</a> FIXED.	RAFICK AHMED <b>Versus</b> THE STATE OF ASSAM	RUBI GOGOI	PP, ASSAM
<b><u>ORDERS</u></b>				
60	<a href="#">W.P.(CrI.)/33/2022</a> WITH LCR. FIXED.	GULAM NABI AZAD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
22	<a href="#">WP(C)/5059/2024</a> FIXED	M/S R J ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	G KAUSHIK R A LAHKAR	SC, P H E
23	<a href="#">WP(C)/5445/2024</a> B/O	DEEPANKAR HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY	SC, APDCL
<b>ADMISSION</b>				
24	<a href="#">WP(C)/3508/2024</a> FIXED, CAVT./656/2024	TALEBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. Y S MANNAN MR. R ALI MD S HUSSAIN MR M Z SHAH MR. S RAHMAN MS N DEKARAJA MD R ISLAM	SC, P AND R.D. GA, ASSAM MR H A AHMED (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2531/2024</a> in WP(C)/3508/2024	SAFIQUL ISLAM <b>Versus</b> TALEBAR RAHMAN AND 3 ORS	MR H A AHMED	SC, P AND R.D. MD S HUSSAIN
25	<a href="#">WP(C)/3613/2024</a> CAVT. NO. 06562/024,	MD. ANSER ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D. MR. M U MAHMUD MS. D BORA
26	<b>WITH</b> <a href="#">WP(C)/3615/2024</a>	KADAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	SC, P AND R.D.
27	<b>WITH</b> <a href="#">WP(C)/3632/2024</a>	MD. ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR K M BORA	SC, P AND R.D. GA, ASSAM
28	<b>WITH</b> <a href="#">WP(C)/3649/2024</a>	PADMA KANTA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
29	<b>WITH</b> <a href="#">WP(C)/3663/2024</a>	RAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, P AND R.D. GA, ASSAM



30	<b>WITH</b> <a href="#">WP(C)/4076/2024</a>	SHAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D. MR. U K GOSWAMI MR. U K GOSWAMI MR M SHELIM(R-7) MR M Z SHAHR-7)
31	<a href="#">WP(C)/4550/2024</a> FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
<b>ORDERS</b>				
32	<a href="#">WP(C)/4311/2024</a> FIXED	APURBA KR NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.
33	<b>WITH</b> <a href="#">WP(C)/4313/2024</a>	GAUTOM MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.

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26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
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31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Thursday,24th October 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

12	<a href="#">I.A.(Civil)/3130/2024</a> FIXED in <a href="#">WP(C)/2969/2023</a> <b>WITH</b> <a href="#">WP(C)/2969/2023</a>	ANURAG SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT
		ANURAG SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
32	<a href="#">WP(C)/4891/2024</a> FIXED	ANOWAR HUSSAIN @ ANAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>HEARING</b>				
33	<a href="#">Crl.A./454/2019</a> PART-HEARD, FIXED, WITH LCR 4 FILES, P.B.-2	SRI MADAN PANIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. A M BORA MR. M A LASKAR MR. D K BAIDYA S AHMED MS P DASGUPTA	PP, ASSAM
34	<b>WITH</b> <a href="#">CRL.A(J)/59/2020</a> 5 Y O M 28 D :	ANIL GOUR <b>Versus</b> THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
10	<a href="#">Mat.App./38/2024</a> B/O	XXXXXXX <b>Versus</b> XXXXXXX	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN	
<b>ORDERS</b>				
11	<a href="#">I.A.(CrI.)/27/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, FIXED <b>in</b> CrI.A./466/2023 <b>WITH</b> <a href="#">CrI.A./466/2023</a>	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./5/2024</a>	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
12	<b>WITH</b> <a href="#">CrI.A./5/2024</a>	ROHIMUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/32/2024</a> <b>in</b> CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
<b>HEARING</b>				
13	<a href="#">CRL.A(J)/52/2023</a> 1 Y 8 M 16 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	KHADEM MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/367/2024</a> <b>in</b> CRL.A(J)/52/2023	KHADEM MANDAL, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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# THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
14	<a href="#">I.A.(Civil)/3248/2024</a> B/O in WP(C)/1637/2021 <b>WITH</b> <a href="#">WP(C)/1637/2021</a>	MORZINA BEGUM, <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, PWD
		MORZINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, PWD
<b>ADMISSION</b>				
15	<a href="#">WP(C)/3046/2024</a> FIXED	BINITA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI	GA, ASSAM MR. P J SAIKIA, SR. ADV (R-4) MR. P BORDOLOI (R-4) MR D BHUYAN (R-4)
16	<a href="#">WP(C)/4402/2024</a> FIXED AT 2 P.M.	MOUSHUMI BARUA ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. P K ROY MR. S K CHAKRABORTY MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. JYOTIRMOY ROY(R- 8 TO 13) MR. C CHAKRAVARTY(R- 8 TO 13) MR B P SARMAH(R- 8 TO 13) B SAHA (R- 8 TO 13) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2914/2024</a> in WP(C)/4402/2024	SMTI MOUSHUMI BARUA ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**BAIL HEARING (BA)**

56	<a href="#">Bail Appln./3202/2024</a> B/O	SOHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
22	<a href="#">CRP(IO)/423/2024</a> CAVT. NO.10282/024, B/O	M/S J.M.B. CONSTRUCTION AND 2 ORS <b>Versus</b> DR. SOMESH DHAR AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. R S MISHRA MR. R K MAHANTA FOR CAVEATOR
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
23	<a href="#">RSA/196/2024</a> FIXED	URBASHI BHARALI AND 2 ORS <b>Versus</b> HEMOPROVA KAKOTY	MR. K R BOROOAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3256/2024</a> in RSA/196/2024	URBASHI BHARALI AND 2 ORS <b>Versus</b> HEMOPROVA KAKOTY	MR. K R BOROOAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3257/2024</a> in RSA/196/2024	URBASHI BHARALI AND 2 ORS <b>Versus</b> HEMOPROVA KAKOTY	MR. K R BOROOAH	
<b>HEARING</b>				
24	<a href="#">MACApp./300/2021</a> PART-HEARD, FIXED, WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD. <b>Versus</b> PARESH DEKA AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M HUSSAIN (r-1,2) MR. A ISLAM (r-1,2)
25	<a href="#">RSA/223/2016</a> WITH LCR, FIXED	OSIA BEWA and 12 ORS <b>Versus</b> MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	<b>WITH</b> <a href="#">I.A.(Civil)/1572/2016</a> in RSA/223/2016	OSIA BEWA and 12 ORS <b>Versus</b> MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2918/2024</a> in RSA/223/2016	OSIA BEWA AND ORS <b>Versus</b> MUSTT REZAUN NESSA AND ANR	MR D MAHANTA	MR A ISLAM

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
48	<a href="#">CRL.A(J)/90/2022</a> 4 Y 7 M 17 D :FIXED	KENDARNATH CHETRY @ KHEM <b>Versus</b> THE STATE OF ASSAM	MS. ARFINA BEGUM (LEGAL AID COUNSEL)	PP, ASSAM
<b>WITHDRAWAL</b>				
49	<a href="#">Crl.Rev.P./299/2022</a> B/O, WITH LCR 2 FILES	NIAMAT ALI <b>Versus</b> JESMINA AKHTARA KHANAM AND ANR. -F	MR K BHUYAN MR N ISLAM	MR. P RAHMAN PP, ASSAM
<b>MOTION</b>				
50	<a href="#">Tr.P.(Crl.)/43/2024</a> B/O	ANJAN SAHU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	G UDDIN P ADHIKARI	PP, ASSAM
51	<a href="#">Crl.Pet./1291/2024</a> B/O	MD. FAZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
52	<a href="#">Bail Appln./2403/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORDS	ABDUL MONAF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
53	<a href="#">Bail Appln./2758/2024</a> FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	KABITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR ARINDAM BARUAH U SWARGIARY MS LUBNA CHOUDHURY	PP, ASSAM
54	<a href="#">Bail Appln./2975/2024</a> FIXED.	AMLAN BORAH @ SUMAN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
<b>ORDERS</b>				
55	<a href="#">Crl.Pet./565/2018</a> B/O, WITH 5 LCR FILES (SCANNED)	AMAN ULLAH AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A SAIKIA MR. C PHUKAN	MR. S H RAHMAN (R2 & R3) MR. D A KAIYUM (R2 & R3) MR E HUSSAIN (R2 & R3) PP, ASSAM
56	<b>WITH</b> <a href="#">Crl.Pet./367/2019</a>	DR. SAPONTI BORTHAKUR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR UJJAL CHOUDHURY MR. B TALUKDAR MR. B M CHOUDHURY	MR. A K SARMA MR H J TAMULI PP, ASSAM

57 [I.A.\(CrI.\)/758/2024](#)  
FIXED  
in CrI.Rev.P./6099/2024

CENTRAL BUREAU OF INVESTIGATION,  
**Versus**  
REDAUL HUSSAIN KHAN

MR M HALOI  
SPL. PP, C.B.I.

58 [CrI.Rev.P./459/2019](#)

REDAUL HUSSAIN KHAN  
**Versus**  
THE CENTRAL BUREAU OF  
INVESTIGATION (CBI)

MR Z KAMAR  
MR. S U AHMED  
MR B P BORAH  
MR A HAWARI  
MR P J DUTTA  
MISS. J GOGOI

SC, C B I

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION (BA)**

33	<a href="#">Bail Appln./3259/2024</a> B/O	BIJU DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MR P DOLEY	
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**BAIL HEARING (BA)**

34	<a href="#">Bail Appln./2799/2024</a> FIXED, WITH SCANNED COPY OF LCR	MD SALIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MD A RAHMAN MS. A KHATUN	PP, ASSAM
35	<a href="#">Bail Appln./3015/2024</a> FIXED, WITH OFFICE NOTE	ZABEL HUSSAIN @ JABEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM

**ORDERS**

36	<a href="#">I.A.(CrI.)/986/2024</a> WITH CrI.Pet./1068/2024 (D/O), B/O in CrI.Pet./1068/2024	MOTIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM,	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./2152/2024</a> WITH SCANNED COPY OF CASE RECORD, FIXED	ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-I AND CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
25	<a href="#">WP(C)/4794/2024</a> FIXED	HEMENDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MS M.CHAKRABORTY	GA, ASSAM
<b>HEARING</b>				
26	<a href="#">WP(C)/2207/2018</a> FIXED	RAMEN LAL BAISHYA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. H DAS MR. A BHATTACHARJEE	MR. K N CHOUDHURY, SENIOR ADVOCATE(R5) MR. S C KEYAL (R1-4) MRS. R DEVI (CGC) MS D DEKA MR. D J DAS ASSTT.S.G.I.
27	<a href="#">WP(C)/5049/2022</a> CAVT. NO.08292/022, FIXED	UMESH CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Thursday,24th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
11	<a href="#">WP(C)/4512/2015</a> FIXED	TOPCEM INDIA LLP and ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.S DEY MR.R P N SINGH	GA, ASSAM MR. B J TALUKDAR (SC, REVENUE DEPT.) MR. D MAZUMDAR (ADDL. ADV. GEN.)
12	<a href="#">WP(C)/4774/2022</a> FIXED	WAHIDA REHMAN <b>Versus</b> NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM
<b>ORDERS</b>				
13	<a href="#">WP(C)/2712/2015</a> FIXED, FOR DISMISSAL	THE BIZARI VENEER and SAW MILLS LTD. <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R- 1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
14	<a href="#">WP(C)/5131/2015</a> FIXED, FOR DISMISSAL	BIDYASING HANSE and 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
15	<a href="#">WP(C)/777/2016</a> FIXED, FOR DISMISSAL	M/S SHIVAM - BHARTIA JV <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST SC, PWD (ROADS)

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LEAVE NOTE OF ADVOCATES FOR 24/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR. P MAHANTA	22-10-2024	To	24-10-2024
21)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
22)	MR A K DAS	22-10-2024	To	26-10-2024
23)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
24)	MR P C DEY	24-10-2024	To	25-10-2024
25)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
26)	MR. L C DEY	24-10-2024	To	29-10-2024
27)	MR. B BARMAN	22-10-2024	To	30-10-2024
28)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
29)	MRS. B SARKAR	28-10-2024	To	10-11-2024
30)	MR. T ROY	28-10-2024	To	10-11-2024
31)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024